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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 771/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Syngenta India Ltd.

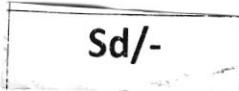
SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	MR. JANAKI MANGALDAS	ADVOCATES, i/b Cyril Amarchand Mangaldas, Adv.	
2)	MR. TAPAN DECH PANDE	for the Petitioner Company	
3)	Ms. PRIYA PATWA		

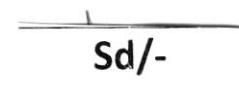
ORDER

CP No.771/66/NCLT/MB/MAH/2017

Company Petition is admitted. List this matter on 9.5.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)